

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

815/2014

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2018.**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. Ministry of Corporate
Affairs and Ors.**

SECTION OF THE COMPANIES ACT: 633(2)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

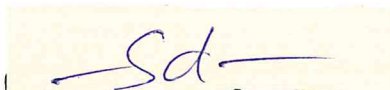
Present:

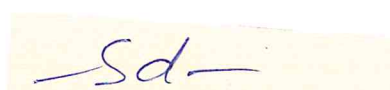
Mr. Chituan Singal, Advocate for the Petitioner.

Mr. Manik Dogra, Mr. Dhruv Pande, Advocates for the
Respondent.

ORDER

Request for adjournment has been made by both the counsels. At request
adjourned to 22nd January, 2019.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)